

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).14793/2022

[Arising out of impugned final judgment and order dated 07-10-2021 in WT No.690/2015 passed by the High Court of Judicature at Allahabad]

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

M/S GEM AROMATICS PRIVATE LIMITED & ORS.

Respondent(s)

(IA No. 120602/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 120604/2022 - EXEMPTION FROM FILING O.T.)

Date : 12-12-2024 This matter was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) Mr. Bhakti Vardhan Singh, AOR

For Respondent(s) Mr. Vaibhav Joshi, AOR

Mr. K. K. Mohan, AOR

Mr. Sanjay Kapur, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. The matter is not taken up.
2. List after four weeks.

(RAVI ARORA)
COURT MASTER (SH)

(MAMTA RAWAT)
COURT MASTER (NSH)